

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2309  
ANSWERED ON:27.08.2012  
BARAK MISSILE PURCHASE CASE  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the people involved in the Barak Missile Procurement irregularities have been found to be travelling abroad without permission from the courts;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the persons found guilty in the inquiry have also been found to be tampering with their bank accounts and transferring the same to foreign accounts; and
- (d) the action taken by the Government to stop these activities?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) No, Madam.
- (b) Does not arise.
- (c) Does not arise.
- (d) Does not arise.